

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 928
TO BE ANSWERED ON 17.12.2018**

FORMULATE NEW LABOUR POLICY

928. SHRI ANTO ANTONY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has recently convened a meeting of various trade unions with regard to formulating a new labour policy in the country;**
- (b) if so, the details thereof including the participation by various trade unions;**
- (c) whether the Government intends to convene more meetings of various stakeholders in this regard; and**
- (d) if so, the details thereof along with the action taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): The process of Legislative reforms on Labour includes consultation with stakeholders including Central Trade Unions, Employers' Association and State Governments in the form of tripartite consultation. Recently, two Tripartite Consultation Meetings were held to discuss The Labour Code on Occupational Safety, Health and Working Conditions Bill, 2018 and the Labour Code on Social Security & Welfare Bill, 2018 on 22.11.2018 and 27.11.2018 respectively in which the representatives of Trade Unions; among others; participated.
